

COURT – I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 84 OF 2018 & IA NO. 419 OF 2018

Dated: 6th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of :

The Tata Power Company Limited (Distribution) ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.
Mr. Shri Venkatesh
Mr. Abhishek Munot
Mr. Malcolm Desai
Ms. Nishtha Kumar
Mr. Geet Ahuja

Counsel for the Respondent(s) : Mr. Varun Pathak
Ms. Nikita Choukse for R-2
Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan for R-3

ORDER

We have heard the learned counsels for both the parties.

List the matter for further hearing on **13th December, 2018.**

(S.D. Dubey)
Technical Member
Pr/vg

(Justice Manjula Chellur)
Chairperson